



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 13.07.2026, 14.07.2026, 15.07.2026 & 16.07.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 4617 of 2026 in Comp. App. (AT) No. 180 of 2026	Nikhil Jayant Joshi & Anr. Vs. Sapat International Pvt. Ltd. & Ors.	13.07.2026	10.08.2026
2.	Comp. App. (AT) No. 382 of 2024	Omprakash Ratanlal Malavia & Anr. Vs. Registrar of Companies, Gujarat & Ors.	13.07.2026	03.08.2026
3.	Comp. App. (AT) No. 396 of 2024 & I.A. No. 8213 of 2024 (With Defects)	Real Growth Commercial Enterprises Ltd. (Now Known as Real Growth Corporation Ltd.) & Ors. Vs. The Registrar of Companies NCT of Delhi & Haryana	13.07.2026	04.08.2026
4.	Comp. App. (AT) No. 329 of 2025	Cosmic Buildwell Pvt. Ltd. & Anr. Vs. Registrar of Companies & Anr.	13.07.2026	04.08.2026

5.	Comp. App. (AT) No. 36 of 2026	Jaikashi Trading & Finance Coivipany Pvt. Ltd. Vs. Kejriwal Integrated Textile Park Pvt. Ltd. & Ors. With	13.07.2026	05.08.2026
6.	Comp. App. (AT) No. 38 of 2026	Suresh Kumar Kejriwal Vs. Kejriwal Geotech Pvt. Ltd. & Ors.	13.07.2026	05.08.2026
7.	Competition App. (AT) No 05 of 2026	Association of Progressive Liquor Vendors & Anr. Vs. Competition Commission of India & Ors.	13.07.2026	05.08.2026
8.	Restoration Application No. 16 – 20 of 2026 in Comp. App. (AT) (Ins) No. 418 - 422 of 2024	Sundeeep Shah Vs. Anil Kohli Resolution Professional of Eastern Silk Industries Ltd. & Ors.	13.07.2026	06.08.2026
9.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. With	13.07.2026	06.08.2026
10.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	13.07.2026	06.08.2026
11.	Comp. App. (AT) (Ins) No. 778 of 2024 & I.A. No. 1988, 6537 of 2025, 2714 of 2026	Vaibhav Aggarwal Suspended Director & Shareholder of Rudra Buildwell Constructions Pvt. Ltd. Vs. Priti Rawat Pandey & Ors. With	13.07.2026	18.08.2026

12.	Comp. App. (AT) (Ins) No. 780 of 2024	Rudra Home Buyers Welfare Association (Through its Gen Secretary) Vs. Priti Rawat Pandey & Ors.	13.07.2026	18.08.2026
13.	Comp. App. (AT) (Ins) No. 402-403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd. & Ors. With	13.07.2026	07.08.2026
14.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	13.07.2026	07.08.2026
15.	Comp. App. (AT) (Ins) No. 523 of 2021 & I.A. No. 1400 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	13.07.2026	07.08.2026
16.	Comp. App. (AT) (Ins) No. 524 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors. With	13.07.2026	07.08.2026
17.	Comp. App. (AT) (Ins) No. 786 of 2025	Nandini Chaudhry Director (Power Suspended) Servel India Pvt. Ltd. Vs. Reetesh Kumar Agarwal, RP, Servel India Pvt. Ltd. With	13.07.2026	07.08.2026
18.	Comp. App. (AT) (Ins) No. 1209 of 2025	Nandini Chaudhry, Director (Power Suspended) Servel India Pvt. Ltd. Vs. Reetesh Kumar Agarwal & Anr. RP, Servel India Pvt. Ltd.	13.07.2026	07.08.2026

19.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	13.07.2026	11.08.2026
20.	Comp. App. (AT) (Ins) No. 412 of 2023 & I.A. No. 1371, 1373 of 2023	Reliance Commercial Finance Ltd. Vs. Skil Infrastructure Ltd.	13.07.2026	11.08.2026
21.	Comp. App. (AT) (Ins) No. 461 of 2023	Union Bank of India Vs. Sanatanu Brahma & Anr. With	13.07.2026	12.08.2026
22.	Comp. App. (AT) (Ins) No. 02 of 2024	Union Bank of India Vs. Sanatanu Brahma & Anr.	13.07.2026	12.08.2026
23.	Comp. App. (AT) (Ins) No. 1202 of 2023	Sasanka Kiran Panda Vs. The Indure Pvt. Ltd. With	13.07.2026	13.08.2026
24.	Comp. App. (AT) (Ins) No. 1203 of 2023	Ishwari Chand Kushwaha Vs. The Indure Pvt. Ltd. With	13.07.2026	13.08.2026
25.	Comp. App. (AT) (Ins) No. 1346 of 2023	Mahipal Singh Vs. The Indure Pvt. Ltd.	13.07.2026	13.08.2026
26.	Comp. App. (AT) (Ins) No. 1265 of 2023 & I.A. No. 4445 of 2023 (With Defects)	Mona Singhal Vs. K.V. Developers Pvt. Ltd. & Ors.	13.07.2026	13.08.2026

27.	Comp. App. (AT) (Ins) No. 486 of 2024	Tressure Management-Malls Pvt. Ltd. & Ors. Vs. Namrata Randeri (Resolution Professional) With	13.07.2026	13.08.2026
28.	Comp. App. (AT) (Ins) No. 487 of 2024	Manish Kalani Vs. Namrata Randeri (Resolution Professional)	13.07.2026	13.08.2026
29.	Comp. App. (AT) (Ins) No. 776 of 2024 & I.A. No. 2805 of 2024	CTR Manufacturing Industries Pvt. Ltd. Vs. Sergi Transformer Explosion Prevention Technologies Pvt. Ltd.	13.07.2026	14.08.2026
30.	Comp. App. (AT) (Ins) No. 862 of 2024	Anchor Leasing Pvt. Ltd. Vs. Jayesh Natwarlal Sanghrajka Resolution Professional of Satra Property Developers Pvt. Ltd. & Ors.	13.07.2026	14.08.2026
31.	Comp. App. (AT) (Ins) No. 1286 of 2024 & I.A. No. 4626 of 2024	Hemendra Bosmiya Vs. Vistra ITCL (India) Ltd. & Ors.	13.07.2026	14.08.2026
32.	Comp. App. (AT) (Ins) No. 1416 of 2024 & I.A. No. 5145, 6686 of 2024	Rajendra Prasad Agrawal & Ors. Vs. Devang Sampat & Anr.	13.07.2026	17.08.2026
33.	Comp. App. (AT) (Ins) No. 1849 of 2024	Mukesh Dayani Liquidator of Map Refoils India Ltd. Vs. Khusboo Mehul Patel & Ors.	13.07.2026	17.08.2026

34.	Comp. App. (AT) No. 253 of 2019 & I.A. No. 547, 775 of 2020, 1781, 1043 of 2021	Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar	13.07.2026	17.08.2026
35.	Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr.	13.07.2026	18.08.2026
36.	Comp. App. (AT) No. 181 of 2023	Ram Bahadur Thakur Ltd. & Ors. Vs. Manish M. Sharma & Ors.	13.07.2026	18.08.2026
37.	Comp. App. (AT) No. 219 of 2023 & I.A. No. 6040 of 2023	Mona Rama Narang & Ors. Vs. Narangs International Hotels Pvt. Ltd & Ors.	13.07.2026	19.08.2026
38.	Comp. App. (AT) No. 03 of 2024	Rhea Parthasarathy Vs. Union of India, Ministry of Corporate Affairs & Ors. With	13.07.2026	19.08.2026
39.	Comp. App. (AT) No. 04 of 2024	Rhea Parthasarathy Vs. Union of India, Ministry of Corporate Affairs & Ors.	13.07.2026	19.08.2026
40.	Comp. App. (AT) No. 129 of 2025	Jayaben Shantilal Doshi & Anr. Vs. Shreehari Fabrics Pvt Ltd. & Ors.	13.07.2026	20.08.2026

41.	Comp. App. (AT) No. 238 of 2025	Vinod Shanker Shringi Vs. Mconverge Services Pvt. Ltd. & Ors.	13.07.2026	20.08.2026
42.	Contempt Case (AT) No. 3 of 2026 in Comp. App. (AT) No. 334 of 2025 & I.A. No. 708 of 2026	Ayush Gupta & Anr. Vs. Vino Infratech Pvt. Ltd. & Ors.	13.07.2026	20.08.2026
43.	Comp. App. (AT) No. 16 of 2026	Doyen Commosale Pvt. Ltd. Vs. Everlike Dealtrade Pvt. Ltd. & Ors.	14.07.2026	19.08.2026
44.	Comp. App. (AT) No. 394 of 2024	Sunandaben Patel Vs. Raymon Patel Gelatine Pvt. Ltd. & Ors.	14.07.2026	19.08.2026
45.	Comp. App. (AT) No. 188 – 190 of 2025 & I.A. No. 4784 of 2025	Jackie Kakubhai Shroff Vs. Atlas Equifin Pvt. Ltd. & Ors. With	14.07.2026	20.08.2026
46.	Comp. App. (AT) No. 240 of 2025 & I.A. No. 5873 of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff With	14.07.2026	20.08.2026
47.	Comp. App. (AT) No. 241 of 2025 & I.A. No. 5881 of 2025	Atlas Equifin Private Limited Vs. Shri Jackie Kakubhai Shroff With	14.07.2026	20.08.2026

48.	Comp. App. (AT) No. 242 of 2025 & I.A. No. 5845 of 2025	Atlas Equifin Pvt. Ltd. Vs. Jackie Kakubhai Shroff	14.07.2026	20.08.2026
49.	Comp. App. (AT) No. 235 of 2025 & I.A. No. 54 of 2026	Shreya Sood Vs. Union of India, Ministry of Corporate Affairs	14.07.2026	21.08.2026
50.	Comp. App. (AT) No. 317 of 2025	Modern Hi-Rise Pvt. Ltd. Vs. Registrar of Companies West Bengal & Anr.	14.07.2026	24.08.2026
51.	Comp. App. (AT) No. 27 of 2026 & I.A. No. 272 of 2026 (With Defects)	Green Valley Jatro- Energy Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana & Anr.	14.07.2026	25.08.2026
52.	Comp. App. (AT) No. 32 of 2026	Vinayak Bhalani & Anr. Vs. Sidmak Laboratories (India) Pvt. Ltd. & Ors.	14.07.2026	27.08.2026
53.	Comp. App. (AT) No. 39 of 2026 & I.A. No. 816 of 2026	Anjaniputra Ispat Ltd. Vs. IAG Company Ltd., Through Official Liquidator & Anr. With	14.07.2026	27.08.2026
54.	Comp. App. (AT) (Ins) No. 1874 of 2025 & I.A. No. 7306 of 2025, 4723 of 2026	Anjaniputra Ispat Ltd. Vs. IAG Company Ltd., Through Official Liquidator & Anr.	14.07.2026	27.08.2026
55.	Comp. App. (AT) No. 67 of 2026	Bruck Pharma Pvt. Ltd. Vs. Rahul Maroo and Ors.	14.07.2026	31.08.2026

56.	Comp. App. (AT) No. 125 of 2026	Smt. Prem Wati Vs. The Registrar of Companies & Anr.	14.07.2026	31.08.2026
57.	Comp. App. (AT) No. 128 of 2026 (With Defects)	Blockwel Pvt. Ltd. & Ors. Vs. Suraksha Realty Ltd.	14.07.2026	24.08.2026
58.	Comp. App. (AT) No. 130 of 2026	Vir Krishna Kotak Vs. J M Baxi Ports & Logistics Pvt. Ltd. & Ors.	14.07.2026	24.08.2026
59.	Comp. App. (AT) No. 205 of 2024 Part Heard	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	14.07.2026	07.08.2026
60.	Comp. App. (AT) (Ins) No. 149 of 2024	EbixCash Ltd. Vs. State Bank of India & Anr.	14.07.2026	31.08.2026
61.	Comp. App. (AT) (Ins) No. 637 of 2024 & I.A. No. 2280 of 2024	Rotomac Exports Pvt. Ltd. Through its Liquidator, Anil Goel Vs. Mohan Steels Ltd.	14.07.2026	01.09.2026
62.	Comp. App. (AT) (Ins) No. 2000 of 2024	Classic Marble Company Pvt. Ltd. Vs. Premraj Ramratan Laddha, Liquidator of Euro Ceramics Ltd.	14.07.2026	01.09.2026
63.	Comp. App. (AT) No. 68 of 2024 (With Defects)	HLV Ltd. Vs. ITC Ltd. & Ors. With	14.07.2026	02.09.2026
64.	Comp. App. (AT) No. 81 of 2024	JM Financial Asset Reconstruction Company Ltd. Vs. ITC Ltd. & Ors. With	14.07.2026	02.09.2026

66.	Comp. App. (AT) No. 83 of 2024 (With Defects)	Vivek Nair & Anr. Vs. ITC Ltd. & Ors.	14.07.2026	02.09.2026
68.	Comp. App. (AT) No. 183 of 2024 & I.A. No. 4300, 4301 of 2024	Shama Shaikh Vs. Splendor Complex Co-operative Housing Society Ltd.	14.07.2026	01.09.2026
70.	Comp. App. (AT) No. 279 of 2024	Arun Kumar Agrawal Vs. Euro Strips Pvt. Ltd. & Ors.	14.07.2026	02.09.2026
71.	Comp. App. (AT) No. 34 of 2025	S. Pawandeep Singh & Anr. Vs. Lotus Mechnotech Pvt. Ltd. & Ors.	14.07.2026	03.09.2026
72.	Comp. App. (AT) No. 294 of 2025	Vinod Anand & Anr. Vs. Golden Rolls Pvt. Ltd. & Ors. With	14.07.2026	20.08.2026
73.	Comp. App. (AT) No. 295 of 2025	Ruchi Anand & Ors. Vs. Golden Rolls Pvt. Ltd. & Ors. With	14.07.2026	20.08.2026
74.	Comp. App. (AT) No. 299 of 2025	Utsav Bhasin & Anr. Vs. Ruchi Anand & Ors. With	14.07.2026	20.08.2026
75.	Comp. App. (AT) No. 300 of 2025	Utsav Bhasin & Anr. Vs. Vinod Anand & Anr.	14.07.2026	20.08.2026

76.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr. With	14.07.2026	03.09.2026
77.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	14.07.2026	03.09.2026
78.	Contempt Case (AT) No. 19 of 2023 in Comp. App. (AT) No. 402 of 2018 & I.A. No. 2717 of 2021	Shri Brijesh Uppal Vs. MTS Logistics Pvt Ltd. & Anr.	14.07.2026	07.09.2026
79.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority	14.07.2026	07.09.2026
80.	Comp. App. (AT) No. 290 of 2024	Ravi Mittal Vs. Delhi Cold Storage Pvt. Ltd. & Anr. With	15.07.2026	12.08.2026
81.	Comp. App. (AT) No. 291 of 2024	Ravi Mittal & Anr. Vs. Delhi Cold Storage Pvt. Ltd.	15.07.2026	12.08.2026
82.	I.A. No. 8017 of 2025 in Comp. App. (AT) No. 103 of 2025	Sanghi Brothers (Indore) Pvt. Ltd. Vs. Jyotsna Sanghi & Ors.	15.07.2026	13.08.2026
83.	Comp. App. (AT) (Ins) No. 682 of 2024 (With Defects)	Central Warehousing Corporation Vs. World Window Infrastructure & Logistics Pvt. Ltd. With	15.07.2026	13.08.2026

84.	Comp. App. (AT) (Ins) No. 1372 of 2024 & I.A. No. 4991 of 2024	RKG Assets Management Llp Vs. Manish Aggarwal (RP) & Anr.	15.07.2026	13.08.2026
85.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024 (With Defects)	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	15.07.2026	13.08.2026
86.	Comp. App. (AT) (Ins) No. 992 of 2024	HT Media Ltd. Vs. GHCL Ltd.	15.07.2026	14.08.2026
87.	Comp. App. (AT) (Ins) No. 1030 of 2024 & I.A. No. 7852 of 2024	N.K Singh & Anr. [Financial Creditor (Homebuyers) of The Corporate Debtor] Vs. Sandeep Goel RP Sarvottam Realcon Pvt. Ltd.	15.07.2026	17.08.2026
88.	Comp. App. (AT) (Ins) No. 1200 of 2024	Income Tax Department Vs. Kamal Kishor Gurnani Resolution Professional of Maximaa Systems Ltd. & Anr.	15.07.2026	17.08.2026
89.	Comp. App. (AT) No. 67 of 2024 & I.A. No. 1485 of 2024	Ego Flooring Pvt. Ltd. & Anr. Vs. Amish Dani & Ors. With	15.07.2026	18.08.2026
90.	Comp. App. (AT) No. 147 of 2024 & I.A. No. 3426 of 2024, 1661 of 2026	Omkara Assets Reconstruction Pvt. Ltd. Vs. Amish Dani & Ors.	15.07.2026	18.08.2026
91.	Comp. App. (AT) No. 243 of 2024	Jyotirmoy Mohanty & Anr. Vs. The Utkal Chamber of Commerce & Commerce & Industry Ltd. & Ors.	15.07.2026	19.08.2026

92.	Comp. App. (AT) No. 174 of 2025 & I.A. No. 2326 of 2026	Vijay Kumar Gupta Vs. Personality Care Apparels Pvt. Ltd. & Ors.	15.07.2026	19.08.2026
93.	Comp. App. (AT) No. 301 of 2025	Aditya Ultra Steel Ltd. Vs. Muljibhai Karamshibhai Patel & Anr.	15.07.2026	20.08.2026
94.	Comp. App. (AT) No. 107 of 2026 & I.A. No. 2579 of 2026 (With Defects)	Jawed Akhter Vs. Jawed Habib Hair and Beauty Ltd. With	15.07.2026	20.08.2026
95.	Comp. App. (AT) No. 108 of 2026	Greenfield Investment - 2 & Anr. Vs. Jawed Habib Hair and Beauty Ltd. & Ors.	15.07.2026	20.08.2026
96.	Comp. App. (AT) No. 129 of 2026 (With Defects)	Tulip Multispecialty Hospital Pvt. Ltd. & Ors. Vs. Saxena Multispecialty Hospital Pvt. Ltd. & Ors.	15.07.2026	21.07.2026
97.	Contempt Case (AT) No. 21 of 2025 in Comp. App. (AT) No. 93 of 2022	Major Atul Dev (Retd.) & Ors. Vs. Malay Kumar Sinha & Ors.	15.07.2026	27.08.2026
98.	Comp. App. (AT) No. 83 of 2026 & I.A. No. 1756 of 2026	Track Infoline Pvt. Ltd. Vs. RT Global Infosolutions Pvt. Ltd. & Ors.	16.07.2026	21.07.2026
99.	Comp. App. (AT) No. 178 of 2026 (With Defects)	Rishikesh Kishorbhai Patel & Ors. Vs. Harshit Anilbhai Patel & Ors.	16.07.2026	22.07.2026

100.	Comp. App. (AT) No. 198 of 2026	Usar Commerce Technologies Pvt. Ltd. Vs. Utsav Soi & Ors.	16.07.2026	23.07.2026
101.	Comp. App. (AT) No. 203 of 2026	Vino Infratech Pvt. Ltd. & Ors. Vs. Ayush Gupta & Anr.	16.07.2026	24.07.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar